

centres would be provided with land/developed sites, roads, power distribution network, water drainage and pollution control facilities, technological back-up services etc. Under the scheme all the State Governments/Union Territories have been requested to submit proposals for setting up of Growth Centres.

Fiscal Incentives

Special Income Tax exemption has been granted to industrial units set up in notified backward regions of the country. All the North Eastern states have been notified backward for the purpose of granting this incentive.

North Eastern Development Bank

With a view to accelerate the industrial development in the North-Eastern Region, a new North-Eastern Development Bank (NEDB) is being established to finance creation, extension and modernisation of industrial enterprises and infrastructural projects in the region.

Incentives by States

Apart from the incentives given by the Central Government, there are a good number of incentives offered by different State Governments by way of concession in power tariff, water charges, cost of land development, sales tax exemption etc.

STATEMENT

State wise Location of Growth Centres in North Eastern Region.

S.No.	Name of the State	No. of Centres
(1)	Assam	3
	(a) Choriduar	
	(b) Balijana	
	(c) Sonpura	
(2)	Arunachal Pradesh	1
	(a) Niklok Ngorlung	
(3)	Manipur	1
	(a) Kanglatongbi	
(4)	Meghalaya	1
	(a) Mendipathar	
(5)	Mizoram	1
	(a) Luangmual	
(6)	Nagaland	1
	(a) Dimapur	
(7)	Tripura	1
	(a) Uttar Champamura	
(8)	Sikkim	1
	(a) Rangpo	

Fluorosis

*359. SHRI BIJOY KRISHNA HANDIQUE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether according to a survey conducted by the Fluorosis Control Cell of All India Institute of Medical Sciences (AIIMS) people in fifteen states are suffering from excess environmental fluoride;

(b) if so, the details of the survey; and

(c) the defluorodation measure taken by the Government so far?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) and (b). According to available statistics, about 150 districts in 15 States are affected with excess fluoride in ground-water resulting in fluorosis.

(c) Under the Sub-Mission on "Control of Fluorosis" launched under the National Drinking Water Mission, there is emphasis on safe drinking water and installation of defluoridation plants in endemic areas.

Industrial Programme in J & K

*360. KUMARI SUSHILA TIRIYA :
SHRI GURUDAS KAMAT :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the Industrial Programme for Jammu and Kashmir announced in January this year has not been implemented so far;

(b) if so, the reasons therefor; and

(c) the steps being taken by the Government to implement this programme and revival of loss making Public Sector Undertakings?

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN) : (a) No, Sir. The industrial programme announced for Jammu and Kashmir by State Government in January this year has been implemented.

(b) Does not arise.

(c) Following steps/inter-alia/have been taken by the Government to implement this programme :

(i) Under package of incentives, an amount of Rs. 140.69 lakhs has been disbursed as incentive so far.

(ii) Land measuring 36 acres has been allotted to 37 large and Medium Units with likely investment of Rs. 204.80 crores.

(iii) An amount of Rs. 1082.97 lakhs has been invested in land building, plant and machinery in 336 small scale units since January, 1995;

- (iv) For revival of sick units, an amount of Rs. 1 crore has been earmarked during the current year i.e. 1995-96. Links have been established with financial institutions to rehabilitate the sick units. Constant interaction with banks is taking place. 12 units have so far been identified for rehabilitation.

A revival plan has been drawn up by Hindustan Machine Tools for its watch factory at Srinagar. Progress made so far for the revival of this unit is as follows :

- (i) An officer of the rank of Divisional Commissioner of the State Government has been appointed to coordinate the affairs of the Watch Factory specifically from the security angle.
- (ii) The maintenance work of the machines inside the factory has been initiated to the extent possible with the available resources.
- (iii) A few surplus and redundant machines in other units of HMT have been identified for reconditioning and transferring to the Srinagar unit.

[Translation]

Water Supply in UP

3532. SHRI SURENDRA PAL PATHAK : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government of Uttar Pradesh has sent any project through Union Government for the approval of World Bank to improve the existing water supply and drainage systems;

(b) if so, the details thereof; and

(c) the time by which this project would be approved?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) No, Sir. The Uttar Pradesh Government has not sent any proposal regarding water supply and drainage systems for obtaining financial assistance to this Ministry.

(b) and (c). Does not arise.

[English]

Electoral Rolls

3533. SHRI SYED SHAHABUDDIN : Will the PRIME MINISTER be pleased to state :

(a) the total number of electors in 1994 in the country, with break-up, State-wise;

(b) the number of electors of 1994 whose names were excluded from 1995 Rolls on grounds of suspected citizenship;

(c) number of such excluded electors who had applied for re-inclusion;

(d) number of such electors whose names were subsequently re-included in the Electoral Roll;

(e) number of such applicants whose applications were pending on 30.9.95, State-wise;

(f) whether the Election Commission has asked the CEOs and EROs to review all such cases of exclusion in the light of the Supreme Court Judgement in the Bombay case; and

(g) if so, the number of cases reviewed so far and the results of the review, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) A Statement is enclosed.

(b) to (e) and (g). The information is being collected and will be laid on the Table of the House.

(f) Yes, Sir.

STATEMENT

Total Number of Electors in 1994 in the Country with Breakup Statewise

1.	2	3
1.	Andhra Pradesh	4,47,33,916
2.	Arunachal Pradesh	5,58,233
3.	Assam	* b/w 1,22,69,696
4.	Bihar	5,79,63,416
5.	Goa	8,07,970
6.	Gujarat	2,67,04,144
7.	Haryana	1,08,48,232
8.	Himachal Pradesh	33,08,118
9.	Jammu and Kashmir	No revision
10.	Karnataka	3,07,67,658
11.	Kerala	2,00,58,322
12.	Madhya Pradesh	4,09,85,214
13.	Maharashtra	5,12,64,995
14.	Manipur	12,85,543
15.	Meghalaya	10,53,170
16.	Mizoram	4,05,021
17.	Nagaland	8,21,252
18.	Orissa	2,12,56,382
19.	Punjab	1,38,40,929
20.	Rajasthan	2,87,35,243
21.	Sikkim	2,17,446
22.	Tamil Nadu	4,04,93,541
23.	Tripura	15,77,903
24.	Uttar Pradesh	9,17,17,793